

ORDER :

Consequent upon withdrawal of the court of Ms. Archana Yadav, Additional District & Sessions Judge, Rewari and her posting as Additional District & Sessions Judge, in the newly established Fast Track Special Court to try the offences exclusively under POCSO Act by the Hon'ble High Court vide order dated 16.12.2021, conveyed vide endst. No.553 Gaz.I/VI.F.8 dated 16.12.2021 and in consultation with the Hon'ble Administrative Judge of Rewari Sessions Division, the court of Shri Sartaj Baswana, Additional District & Sessions Judge, Rewari is hereby designated as Exclusive Court for fast tracking of cases of heinous crime against women.

All concerned be informed accordingly.

Dated : 17.12.2021

~~ANT~~
District & Sessions Judge,
Rewari.

Endst. No. 13593 /


Dated 17/12/2021 /

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh.
2. All the Judicial Officers posted in this Sessions Division.
3. The Superintendent of Police, Rewari.
4. The District Attorney, Rewari.
5. The President, District Bar Associations, Rewari, Kosli and Bawal.
6. In-charge Filing Section/Reader/S.A./Ahlmad of this court.

Be uploaded on web-site.

~~ANT~~
District & Sessions Judge,
Rewari.

Attested

Superintendent
District & Sessions Court
Rewari
